

वित्त उपमंत्री (श्री व० रा० भगत) :

(क) तथा (ख). यह स्पष्ट नहीं है कि माननीय सदस्यों का अभिप्राय सहायता की किस विशेष मद से है। वितीय सहायता के लिये सम्बद्ध मंत्रालयों के पास प्रार्थनापत्र भेजे जाते हैं, जिन पर गुण-दोष की दृष्टि से विचार किया जाता है।

Theft in Khamaria Ordnance Factory

*788. { Shri Goray;
Shri S. M. Banerjee:

Will the Minister of Defence be pleased to state:

(a) whether defalcations amounting to lakhs of rupees have been discovered in the Ordnance Factory in Khamaria;

(b) whether it is a fact that Government had instituted a Committee of Inquiry and that the Committee had submitted its report;

(c) the findings of the Committee; and

(d) what steps have been taken to put a stop to such malpractices?

The Deputy Minister of Defence (Sardar Majithia): (a) No. However, deficiencies and losses in Stores of considerable value have been reported at the Ordnance Factory, Khamaria.

(b) Yes. A Board of Inquiry was constituted to investigate and it has submitted its report to the Director General of Ordnance Factories.

(c) The report of the Board of Enquiry is at present under examination of the Director General of Ordnance Factories.

(d) Suitable remedial measures will be devised when the causes of the losses are known. This will be possible only after the full examination of the report of the Board of Enquiry.

Foreign Nationals

*790. Shri Kamalnayan Bajaj: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that foreign nationals employed in India have got to report to the Police when they intend to absent themselves from their registered address; and

(b) if so, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Foreigners other than tourists or who are in India only in transit are required to inform merely in writing the Registration Officer of their district if they propose to be absent from the place of their registered address for more than two weeks or stay in another district in a place other than a hotel for a period exceeding one week.

(b) This information has been found useful in maintaining proper record of the whereabouts of foreigners in a vast country like India.

तेलंगाना के लिये क्षेत्रीय समिति

*७९५. श्री मधुसूदन राव : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) आंध्र प्रदेश के तेलंगाना क्षेत्र के लिये क्षेत्रीय समिति कब तक स्थापित की जायेगी ; और

(ख) इस समिति की शक्तियां और कृत्य क्या होंगे ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री दातार) : (क) राज्य सरकार ने तेलंगाना क्षेत्र के लिये एक क्षेत्रीय समिति स्थापित करने के आदेश का एक मसविदा भेज दिया है और उसकी जांच की जा रही है।

(ख) क्षेत्रीय समिति के अधिकार और कार्य तेलंगाना क्षेत्र के संरक्षण पर बने नोट

के काम (क) में दिये हुए हैं जो १० अगस्त, १९५६ को सभा-घटक पर रखा गया था।

Mining Operations in Nagpur

*796. Shri Tangamani: Will the Minister of Steel, Mines and Fuel be pleased to state.

(a) whether it is a fact that mining operations are carried out only in an area of 9 square miles out of the 40 square miles of coal bearing area leased out near Nagpur;

(b) if so, how many collieries out of the total number on lease are now working, and

(c) the steps Government propose to take for operating all the mines in the area?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) to (c) The question does not indicate the particular area involved and it is very difficult to collect the information. However, the State Government has been addressed and information will be laid on the Table of the House as soon as it has been collected.

Legal Aid to Scheduled Castes and Scheduled Tribes

*797. { Shri Siddiah;
Shri Vasudevan Nair:

Will the Minister of Home Affairs be pleased to state:

(a) the names of the States which are providing legal aid to the Scheduled Castes and Scheduled Tribes and other poor people;

(b) the grant sanctioned by the Central Government to each State for the year 1957-58 for the said purpose; and

(c) the steps Government propose to take to provide the same in all Union Territories?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) and (b). A statement is laid on the Table of

the Lok Sabha. [See Appendix III, annexure No. 43]

(c) Schemes are being formulated in regard to grant of legal aid to the Scheduled Castes and Tribes in the Union Territories, and it is hoped to bring these schemes into operation in the next financial year. As regards legal aid to poor people in general, the Law Commission is considering the matter, and their report is awaited.

मृतियों का हटाया जाना

८०२. { श्री भक्त वर्मान :
श्री राम कृष्ण रेड्डी :

क्या गृह-कार्य मंत्री २२ जुलाई, १९५७ के ताराकित प्रश्न संख्या २३० के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या मध्य राज्य-क्षेत्रों, अर्थात् दिल्ली और हिमाचल प्रदेश से इस बीच विदेशी शासकों की कोई और मृतिया हटायी गई है, और

(ख) यदि हा, तो किन किन स्थानों से किन किन व्यक्तियों की मृतिया हटायी गई हैं ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री बातार): (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

विश्व बैंक और अन्तर्राष्ट्रीय मुद्रा निधि

*८०३. { श्री रघुनाथ सिंह :
श्री विभूति मिश्र :
सरदार इकबाल सिंह :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विश्व बैंक और अन्तर्राष्ट्रीय मुद्रा निधि की वार्षिक बैठकें अगले वर्ष भारत में होने वाली हैं; और